

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P. (C) No.2381 of 2021**

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**CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner: Mr. Indrajit Sinha, Advocate  
For the State : Mr. Pankaj Choudhary, A.C. to S.C. (L&C)-II  
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**Order No.03**

**Date: 08.09.2021**

This case is taken up through video conferencing.

Mr. Pankaj Choudhary, learned A.C. to S.C. (L&C)-II, prays for and is allowed four weeks' time to seek instructions and file counter affidavit.

Put up this case under the heading "**For Admission**" after four weeks.

*Sanjay/*

**(Rajesh Shankar, J.)**